

per cent loan and 40 per cent subsidy in respect of indigenous engines. But on reviewing the situation of mechanisation programme during the fifth plan of the Government of Goa it was seen that in view of the subsidy element there was a scope for malpractices and therefore the State Government proposed to reduce the subsidy from 40 per cent to 5 per cent and to increase the quantum of loan from 50 per cent to 75 per cent. The remaining 20 per cent was kept as individuals contribution. The above proposal was agreed to by the Government of India and now the subsidy given to fishermen for marine engines for fishing boats is 5 per cent with a loan component of 75 per cent.

**Withdrawal from the Membership of the Delhi School Teachers' Co-operative House Building Society**

1565 SHRI T S NAGI Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) the number of persons who have withdrawn their names from the membership of the Delhi School Teachers' Co-operative House Building Society Delhi and have taken refund from the so called Managing Committee which got elected during Emergency

(b) the total number of teacher and non teacher members of the Society separately and year wise according to their year of enrolment and

(c) the total number of persons who filed affidavits with the office of the Registrar Coop Societies Delhi in August/September 1977 claiming membership of the Society and the action taken by the Registrar's Office so far to accept their membership?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND**

**REHABILITATION (SHRI SIKANDAR BAKHT)** (a) The Society has reported that 340 persons have taken refund of their amount at their own request.

(b) The information is being collected

(c) 283 affidavits were received up to 16th August 1977 which was the due date. Of these 2 did not relate to this society. The effective number thus was 281. All the affidavits were examined by a committee constituted by the I.T. Governor Delhi. The report of the Committee has been sent to the Managing Committee for further necessary action. In addition 37 objections were received after the due date and these were sent to the Managing Committee of the Society for necessary action as desired by it.

टाइप IV ए बजटरी के प्लानटियों से मार्केट रेट बिगा नाना

1566 श्री नवाब गिह चोहान क्या निर्माण और आवास तथा पर्यटन और पुनर्वास मंत्री यह जानने की कृपा करेंगे कि

(क) दिल्ली में टाइप IV में रहने वाले निम्न निम्न व्यक्तियों से मार्केट रेट लिया जा रहा है,

(ग) उनके क्या कारण हैं और किन मतानों के लिये लिया जा रहा है

(ग) क्या जिन व्यक्तियों ने मार्केट रेट लिया जा रहा है वे अब भी मीवा म हैं और

(घ) क्या सरकार कुछ प्रावधान पत्र पर भी कोई कार्यवाही कर रही है जिससे संबंधित व्यक्तियों को कुछ राहत मिल सके?